

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2016**

**&**

**APPEAL NO. 114 OF 2016**

**Dated: 5<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of:-**

**Alipurduar Transmission Ltd.**

**....Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant (s)

:

Mr. Sakya Singha Chaudhari

Mr. Avijeet Kr. Lala

Mr. Abhishek Kumar

Mr. Anand K. Srivastava

Counsel for the Respondent (s)

:

Mr. K.S. Dhingra for R.1

**ORDER**

We are informed that pleadings are complete in these matters.

List these matters for hearing on **14.12.2016**.

**(I.J.Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**